

# TRADE MARKS REGISTRY

## AHMEDABAD

### OPPOSITION HEARING LIST FOR THE MONTH OF APRIL-2021

**DATE OF HEARING 05.07.2021**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	2053315/07	Opp. No. AMD-802881	M/s. Ketan Kumar Kurjibhai Patel, Rajkot  V/s  M/s. Y. J. Trivedi & Co., Ahemdabad / M/s. Perfect Engineering Corporation, Ahmedabad	11.00 a.m.
2	715088/30	Opp. No. AMD-813804	M/s. Y. J. Trivedi & Co., Ahemdabad / M/s. Ahura Restaurants Pvt. Ltd., Ahmedabad  V/s  M/s. Thakur & Co., Mumbai / M/s. Hospitality Combine Private Limited, Mumbai	11.30 a.m.
3	642617/29	Opp. No. AMD-204372	M/s. Y. J. Trivedi & Co., Ahemdabad / M/s. The Gujarat Tea Depot Co. , Ahmedabad  V/s  M/s. Intl Advocare, New Delhi	12.00 p.m.
4	1907198/43	Opp. No. AMD-787012	M/s. Quest IP, Gurgaon / M/s. IHHR Hospitality Pvt. Ltd., New Delhi  V/s  M/s. G.D. Bansal & Associates, Jaipur / M/s. Goyal Fashions Pvt. Ltd.	12.15 p.m.
5	3435098/30	Opp. No. AMD-921873	M/s. G. D. Bansal & Assciates, Jaipur / Mr. Subhash Jain S/o. Late Sh. Ram Kishore Jain, Jaipur  V/s  M/s. Suresh & co., Mumbai / M/s. Bikaji Foods Internationals Ltd., Bikaner	12.30 p.m.

6	3503106/19	Opp. No. AMD-889275	M/s. G. D. Bansal & Associates, Jaipur / M/s. Bright Minds Education Pvt. Ltd., Jaipur  V/s  M/s. M & M Advocates and Consultants, Haryana / M/s. Bharati Saw Mills, Haryana	02.15 p.m.
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**DATE OF HEARING 06.07.2021**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	3071578/11	Opp. No. AMD-982880	M/s. Hiren Thakkar & Associates, Ahmedabad / Mr. Gardhariya Bhavnaben Mukeshbhai, Ahmedabad  V/s  M/s. Mangla & Associates., Delhi / M/s. Volga Metal Industries, New Delhi	11.00 a.m.
2	2524049/09	Opp. No. AMD-883787	M/s. B & H Associates, Rajasthan / Mr. Kamal Jethwani, Rajasthan  V/s  N. Ramaswami, Chennai / M/s. G Vill Technology (Hongkong) Co., Limited, China	11.30 a.m.
3	692280/05	Opp. No. AMD-59003	Ms/. S. Majumdar & Co., Kolkata / M/s. Ellora Time Pvt. Ltd.  V/s  M/s. Reckitt Benckiser (India) Ltd., Kolkata	12.00 p.m.
4	878123/05	Rect. No. AMD-261383	M/s. Indo Overseas Trade Marks Co., Ahmedabad / Mr. Vindochandra Motilal Thakkar (HUF), Ahmedabad  V/s  M/s. Remfry & Sagar, Gurgaon / M/s. The Procter & Gamble Company, U.S.A.	12.30 p.m.
5	2605019/30	Opp. No. AMD-846231	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Sunil Chelani, Baroda  V/s  Mr. Amit Lalitkumar Aswani, Rajkot	02.15 p.m.

**DATE OF HEARING 07.07.2021**

<b>Sr. No .</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>
1	797453/05	Opp. No. AMD-226015	M/s. K. C. Patel & Co, Ahmedabad/ M/s. Aarpik Pharmaceutical Pvt. Ltd., Ahmedabad  V/s  M/s. Rahul Chaudhry & Partners, New Delhi / M/s. Alcon, INC, Switzerland	11.00 a.m.
2	933573/31	Opp. No. AMD-226776	M/s. Y. J. Trivedi & Co, Ahmedabad / M/s. Nirma Chemical Works Limited, Ahmedabad  V/s  M/s. Anand And Anand, New Delhi / M/s. Hindustan Lever Limited	11.30 a.m.
3	2605020/43	Opp. No. AMD-834257	M/s. Y. J. Trivedi & Co, Ahmedabad / Mr. Sunil Chelani, Baroda  V/s  Mr. Santushti Shakes And More, Rajkot	12.00 p.m.
4	3512711/30	Opp. No. AMD-894268	M/s. H K Acharya And Company, Ahmedabad / M/s. Noble Agro Food Products Pvt Ltd, Ahmedabad  V/S  M/s. Mahtta & Co., Ludhiana / M/s. Noble Foods, Chandigarh	12.30 p.m.
5	3582783/20	Opp. No. AMD-906685	Mr. Alpesh N. Davda, Rajkot / M/s. Aqua Polymers, Bharuch  V/s  M/s. Thakur & Co., Mumbai / M/s. Rico Appliances Pvt Ltd, Mumbai	02.15 p.m.

**DATE OF HEARING 08.07.2021**

<b>Sr. No .</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>
1	2438674/35	Opp. No. AMD-841774	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Sunil Chelani, Baroda  V/s  Mr. Amit Lalitkumar Aswani, Rajkot	11.00 a.m.
2	868763/24	Rect. No. AMD-262718	M/s. Loyal Registration, Ncr Delhi / M/s. Rajasthan Spinning And Weaving Mills Limited, Rajasthan  V/s  M/s. Asian Registration Service, New Delhi / Mr. Rattan Kumar Gupta, New Delhi	11.30 a.m.
3	842340/05	Opp. No. AMD-61976	M/s. Jash Remedies, Kutch  V/s  M/s. Crawford Bayley & Co., Mumbai	12.00 p.m.
4	2753049/34	Opp. No. AMD-925172	Mr. Ashok Soni, Jodhpur / Mr. Ramesh Chandra Malani So/. Late. Sh. Jagannath Malani, Jodhpur  V/s  M/s. Bestone Consultancy, Delhi / Mr. Alok Kumar Arya (U.P)	12.30 p.m.
5	2753048/31	Opp. No. AMD-925173	Mr. Ashok Soni, Advocate, Jodhpur / Mr. Ramesh Chandra Malani S/o. Late. Sh. Jagannath Malani, Jodhpur  V/s  M/s. Bestone Consultancy, Delhi / Mr. Alok Kumar Arya (U.P)	02.15 p.m.

**DATE OF HEARING 09.07.2021**

<b>Sr. No .</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>
1	872525/29	Opp. No. AMD-248362	Mr. Prakash Javaria, Advocate, Udaipur / M/s. Mittal Oil Mills Pvt. Ltd., Rajasthan  V/s  M/s. J.T.Trivedi & Associates, Ahmedabad / M/s. Hindustan Sales, Ahmedabad	11.00 a.m.
2	635806/05	Opp. No. AMD-62360	M/s. Conmed Health Care, Ahmedabad / M/s. Trade Mark Registration Bureau, Calcutta  V/s  M/s. calmed Drugs, Calcutta	11.30 a.m.
3	2438673/29	Opp. No. AMD-842652	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Sunil Chelani, Baroda  V/s  M/s. Lalji Advocates, Delhi / M/s. International Agro Oil Industries Ltd., Delhi	12.00 p.m.
4	2434236/05	Opp. No. AMD-932713	Mr. Vipul Kishor Shah, Maharashtra / M/S. Kaps3 Life Sciences Pvt. Ltd., Maharashtra  V/s  M/s. Sun Pharmaceutical Industries Limited, Mumbai	12.15 p.m.
5	2541747/29	Opp. No. AMD-904451	M/s. Gautam & Company, Jaipur / Mr. Chandra Prakash Deora, Jaipur  V/s  Mr. Sharad Agrawal, Rajasthan / M/s. Rawat Misthan Bhandar, Jodhpur	12.30 p.m.

**DATE OF HEARING 12.07.2021**

<b>Sr. No .</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>
1	1624739/42	Opp. No. AMD-745078	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Dharmendrasinh Mohansinh Jadeja, Ahmedabad  V/s  M/s. Taj Trade Mark Pvt. Ltd., (U.P.) / M/s. Mantora Oil Products Ltd., (U.P.)	11.00 a.m.
2	789982/05	Opp. No. AMD-114688	Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Cadila Pharmaceuticals Ltd., Ahmedabad  V/s  M/s. Saikrishna & Associates, Noida, / M/s. Dimminaco A.G., Switzerland	11.30 a.m.
3	872542/07	Rect. No. AMD-259690	M/s. K.C. Patel & Co., Ahmedabad / Mr. Jayendrabhai Nagardas Panchal, Ahmedabad  V/s  M/s. Victor Moses & Co., West Bengal / M/s. Dunlop India Limited, Kolkata	12.00 p.m.
4	825568/29	Opp. No. AMD-233569	P.K. Arora, Advocate, (U.P.) / Mr. Prakash Bagpatia, Rajasthan  V/s  M/s. S.Majumdar & Co., Kolkata / M/S. Bhagwati Oil Mills, Jharkhand	12.30 p.m.
5	3679718/41	Opp. No. AMD-913448	Mr. Harsh Marwah, Jaipur / Mr. Kshatrapal Singh, Proprietor Of Rajeev Gandhi Youth Computer Saksharta Mission, Kota, Rajasthan  V/s  Anuradha Agrawal, Indore / Mr. Satyendra Nath Tiwari President Of Syscon Shiksha Evam Gramin Vikas Samiti, Bhopal	12.30 p.m.

6	2735383/25	Opp. No. AMD-918849	M/s. Mehta Legal, Ahmedabad / Mr. Pradip Gaurishankar Trivedi, Gandhinagar, Gujarat  V/s.  M/s. C. Daniel & Gladys, Chennai / M/s. A.D.Padmasingh Isaac, Trading As: Aachi Spices And Foods., Chennai	02.15
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**DATE OF HEARING 13.07.2021**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	551144/05	Opp. No. AMD- 51482	M/s. R. R. Shah & Co., Ahmedabad / Torrent Pharmaceuticals Ltd., Ahmedabad  V/s  M/s. International Trade Marks Bureau, Mumbai / M/s. Dr. Reddy's Laboratories Ltd., Hyderabad	11.00 a.m.
2	988833/05	Opp. No. AMD- 225090	M/s. Nayan J. Rawal, Ahmedabad / M/s. Cadila Healthcare Limited, Ahmedabad  V/s  M/s. Mangla Registration Service, Delhi / M/s. Panacea Biotec Ltd., New Delhi	11.30 a.m.
3	3369024/26	Opp. No. AMD- 1000940	M/s. TMC Intellectual Services, Surat / Mr. Jitendra Ratilal Jariwala, Surat  V/s  Mr. Nilesh Deokar, Surat / Mr. Anilbhai C. Gonawala, Surat	12.00 p.m.
4	1534505/07	Opp. No. AMD-728932	M/s. Tradesafe, Ahmedabad / Mr. Sanjaybhai Meghjibhai Patel, Rajkot  M/S. Mahtta & Co, Ludhiana / M/S. Pooja Machines Pvt. Ltd, Pathankot, PB	12.15 p.m.
5	3632421/32	Opp. No. AMD-994041	M/s. Easy Trade Solution, Ahmedabad / Mr. Savan Mehulbhai Shah Trading As M/S. Siddhgiri Enterprise, Ahmedabad  V/s	12.30 p.m.

			Mr. Suraj Naskar, Ahmedabad / Mr. Raval Rakesh Harshadbhai, Ahmedabad	
6	3382128/26	Opp. No. AMD- 897319	C.M.Ankolerkar, Advocate, Ahmedabad / Mr. Anilbhai C. Gonawala, Surat  V/s  Mr. Viken Dineshbhai Shah, Surat / Mr. Jitendra Ratilal Jariwala, Surat	02.15 p.m.

**DATE OF HEARING 14.07.2021**

Sr. No .	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	3140177/35	Opp. No. AMD- 987364	M/s. TMC Intellectual Services, Surat / M/s. Apple Sarees Pvt. Ltd., Surat  V/S  Mr. Nilesh Deokar, Surat / M/s. Apple Silk Mills Private Limited, Surat	11.00 a.m.
2	3336564/05	Opp. No. AMD- 908841	M/s. S & S Associates, Ahmedabad / M/s. Shayana Health Care Pvt Ltd, Ahmedabad  V/s  M/s. Amina Limited, Mumbai	11.30 a.m.
3	1626338/12	Opp. No. AMD- 749788	M/s. Tradesafe, Jamnagar / Mr. Arvindbhai Gordhanbhai Bhanderi, Jamnagar  V/s  M/s. Mahtta & Co., Ludhiana / M/s. Sharma Foundry And Auto Industries, Punjab	12.00 p.m.
4	2651324/07	Opp. No. AMD- 888560	Mr. Shri Rameshbhai Karamshibhai Sonagara, Sayla, Gujarat  V/s  M/s. Hindalco Industries Limited, Mumbai	12.15 p.m.
5	1625562/12	Opp. No. AMD- 745212	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Sanket Champakbhai Shah, Ahmedabad	12.30 p.m.



			V/s M/s. R.K. Dewan & Company, Mumbai / M/s. Planet M Retail Limited, Mumbai	
6	1849659/32	Opp. No. AMD-805010	M/s. Gautam & Company, Jaipur / Shri Yash Pal Singh, Jaipur  V/s Mr. P. K. Arora, Agra, (U.P.), M/s. Shree Anu Milk Products Limited, Jaipur	02.15 p.m.

**DATE OF HEARING 15.07.2021**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>
1	1554970/24	Opp. No. AMD- 737603	M/s. Superfastaction Regn. Service, Surat / Archana Amit Rungta, Surat  V/s M/s. Rao & Rao, Secunderabad, / M/s. Anutex, Hyderabad	11.00 a.m.
2	1325857/30	Opp. No. AMD- 231162	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Rashmin M. Majithia, Ahmedabad  V/s M/s. S. K. Agarwal & Co., N. Delhi / M/s. Rising Sun Food Products Pvt. Ltd., Agra	11.30 a.m.
3	1325857/30	Opp. No. AMD- 231460	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Rashmin M. Majithia, Ahmedabad  V/s M/s. Suresh & Co., Mumbai / M/s. Som Fragrances Pvt. Ltd., Kanpur, (U.P.)	11.30 a.m.
4	3190791/37	Opp. No. AMD-982922	M/s. Bhansali & Associates, Ahmedabad / M/s. Swagat Infrastructure Pvt Ltd, Ahmedabad  V/S Mr. Sudhir Bhardwaj (Adv), Delhi, / Mr. Vinod Kumar Gupta, Delhi	12.00 p.m.

5	2531962/17	Opp. No. AMD-835744	M/s. G. D. Bansal & Associates, Jaipur / Mr. Purshottam Das Vaidya S/O. Sh. Dwarka Das Vaidya, Rajasthan  V/S  M/S. Krishna Trade Mark Bureau, Varanasi U.P / M/S. Duro Pipe Industries Pvt. Ltd., Varanasi	12.30 p.m.
6	3391618/05	Opp. No. AMD-882200	Mr. Nayan J. Raval, Mumbai / M/s. Zydus Healthcare Ltd., Ahmedabad  V/s  M/s. sun pharmaceutical Industries Limited, Mumbai	02.15 p.m.

**DATE OF HEARING 16.07.2021**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	1929579/43	Opp. No. AMD- 772812	M/s. G. D. Bansal & Associates, Jaipur / M/s. Manoj Bhagchandani S/o.Late.Sh.Dayal Das Bhagchandani, Jaipur  V/s  M/s. Khandelwal Dhaba, Jaipur	11.00 a.m.
2	992109/30	Recti. No. AMD- 260564	M/s. Y.J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Limited, Surat  V/s  M/s. H K Acharya & Company, Ahmedabad / M/s. Shah Jivraj Nanchand & Sons, Udhna	11.30 a.m.
3	3792157/18	Opp. No. AMD-951893	M/s. D. C. Dani & Associates, Ahmedabad / M/s. La Renon Healthcare Pvt. Ltd., Ahmedabad  V/s  P. K. Arora, Agra, (U.P.) / Mr. Irshad Ahmad (U.P.)	12.00 p.m.
4	2652725/05	Opp. No. AMD- 881951	M/s. Bipi Lifesciences Pvt. Ltd., Ahmedabad  V/s	12.15 p.m.

			M/s. Khaitan & Co., Mumbai / M/s. Lupin Limited, Mumbai	
5	3323645/05	Opp. No. AMD- 883955	M/s. K.C. Patel & Co., Ahmedabad / M/s. Startos Healthcare Pvt. Ltd., Ahmedabad  V/s  Usha A. Chandrasekhar, Mumbai / M/s. Wanbury Limited, Navi Mumbai	12.30 p.m.

**DATE OF HEARING 19.07.2021**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	1442480/05	Opp. No. AMD- 718328	M/s. R. R. Shah & Co., Ahmedabad / M/s. Span Diagnostics Limited, Surat  V/s  M/s. Nair & Nair Associates, Navi Mumbai / M/s. Rapha Diagnostics Pvt Ltd., Mumbai	11.00 a.m.
2	1441795/30	Opp. No. AMD- 716188	Mr. Kamal V. Verma, Advocate, Gujarat / M/s. Chirai Salt [India] Pvt. Ltd., Gujarat  V/s  M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Tata Chemicals Limited, Bombay	11.30 a.m.
3	3962459/03	Opp. No. AMD- 959883	Mr. Narendra Naranbhai Wala, Ahmedabad  V/s  Mr. Gaurav Soni, Advocate, Ahmedabad / Mr. Pratapsinh Naranbhai Wala – Wala & Co., Gujarat	12.00 p.m.
4	2784837/03	Opp. No. AMD- 955830	Dayaben Dilipkumar Borad, Surat  V/s  M/s. J.A.Jani & Associates, Surat / Mr. Bhavesh Patel, Surat	12.30 p.m.
5	2784976/25	Opp. No. AMD- 966703	Mr. Kanubhai Jivrajbhai Patel, Ahmedabad  V/s	02.15 p.m.

			M/s. S.S. Datta & Associates, West Benbal / M/s. Bata India Limited, West Benbal	
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**DATE OF HEARING 20.07.2021**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>
1	1907645/19	Opp. No. AMD- 779684	M/s. M.N.Shah & Co., Ahmedabad / M/s. Lemon Ceramic Pvt Ltd, Rajkot  V/s  M/s. H. P. Associates, Mumbai / M/s. Lemon Home Appliances Pvt. Ltd., Mumbai	11.00 a.m.
2	1800567/05	Opp. No. AMD- 767736	Mr. Divyesh Himatlal Shah, Ahmedabad  V/s  M/s. Vhb Life Sciences Ltd, Mumbai	11.30 a.m.
3	3835997/29	Opp. No. AMD- 957566	Mr. Shubham Jain, Jaipur / Mrs. Sangeeta Mudgal W/o. Sh. Sanjeev Mudgal, Jaipur  V/s  M/s. Nishith Desai Associates, Mumbai / M/s. Abbott Laboratories, U.S.A.	12.00 p.m.
4	2515939/11	Opp. No. AMD- 834586	M/s. Tradesafe, Ahmedabad / M/s. ORB Ceramic Private Limited, Gujarat  V/s  Mr. Rohit Jain, Advocate, Jaipur / M/s. Laxminath Tubes, Jaipur	12.15 p.m.
5	2746554/30	Opp. No. AMD- 908939	M/s. Bhansali & Associates, Ahmedabad / Mr. Sudhir Virchandbhai Shah, Ahmedabad  V/s  Mr. Katariya Vishal Prakash, Pune / Mr. Pravin Masalewale, Pune	12.30 p.m.
6	2658223/41	Opp. No. AMD- 879782	M/s. G. D. Bansal & Associates, Jaipur / M/s. Gurudev Kamal Vijay Memorial Society	2.15 p.m.

			V/s M/s. S.Singh & Associates, Delhi / M/s. Ratlam Ahinsa Shiksha Samiti, M.P.	
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**DATE OF HEARING 22.07.2021**

Sr. No .	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time
1	431169/30	Recti. No. AMD- 260697	M/s. M. P. Mirchandani & Co., Mumbai / M/s. Manila Gram Udyog, Udaipur  V/s M/s. D. Sen & Co., Calcutta / M/s. Om Oil & Flour Mills Ltd., Orissa	11.00 a.m.
2	591020/24	Opp. No. AMD- 59425	M/s. Superfastaction Registration Service, Surat / Mr. Om Prakash Jajoo, Surat  V/s M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Bansi Art & Print Pvt. Ltd., Surat	11.30 a.m.
3	3605878/30	Opp. No. AMD- 935581	M/s. H K Acharya And Company, Ahmedabad / M/s. Vadilal International Pvt Ltd, Ahmedabad  V/s M/s. Y.J.Trivedi & Company, Ahmedbad / Mr. Piruz A. Khambatta, Ahmedabad	12.00 p.m.
4	3053842/05	Opp. No. AMD- 971290	M/s. G. D. Bansal & Associates, Jaipur / M/s. Zed Cross Healthcare Pvt. Ltd., Jaipur  V/s V Ravi, Chennai / M/s. Micro Labs Ltd, Banglore	12.30 p.m.
5	3817085/03	Opp. No. AMD- 954665	M/s. Vanchinathan, Chennai, / Mr. Jai Prakash, Rajasthan  V/S M/S. Kayser And Company, Mumbai / Mr. Suharsh Joshi - Wow International, Mumbai	02.15 p.m.

**DATE OF HEARING 23.07.2021**

<b>Sr. No .</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>
1	772951/31	Opp. No. AMD- 726734	M/s. J.T. Trivedi & Associates., Ahmedabad / M/S. Shree Gaytri Sing Chana Centre., Sabarkantha  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/S. Rahimbhai Rehmanbhai, Ahmedabad	11.00 a.m.
2	1311382/19	Opp. No. AMD- 204001	M/s. Tradesafe, Jamnagar / Mr. Vasrambhai Harakhjibhai Detharia, Morvi, Gujarat  V/S  M/s. K.C. Patel & Co., Ahmedabad / M/s. Sonata Ceramica Pvt. Ltd., Himmatnagar, Gujarat	11.30 a.m.
3	4068574/45	Opp. No. AMD- 992446	Mr. Nikunj V. Joshi, Advocate, Ahmedabad / M/s. The Red Horn Protection & Man Power Service, Ahmedabad  V/s  M/s. Subramaniam & Associates, Gurugram / M/s. Manpowergroup Inc. United States Of America	12.00 p.m.
4	3190787/19	Opp. No. AMD- 982924	M/s. Bhansali & Associates, Ahmedabad / M/s. Swagat Infrastructure Pvt Ltd, Ahmedabad  V/s  Mr. Sudhir Bhardwaj (Adv), Delhi / M/s. Shakti Zarda Factory (I) Pvt. Ltd., Delhi	12.15 p.m.
5	3721280/43	Opp. No. AMD- 937063	Jayshruti Hariprasadbhai Acharya, Ahmedabad / Mr. Dipenkumar Ashokkumar Raval, Prantij, Gujarat  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Shree Marutinandan Kathiyawadi Restaurant., Ahmedabad	12.30 p.m.

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